

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

RAJYA SABHA
UNSTARRED QUESTION NO. 2754
ANSWERED ON 12.08.2026

Conduct of CBSE sports competitions and technical assistance

2754 **Shri Imran Pratapgarhi:**

Will the Minister of *Education* be pleased to state:

- (a) the rules and guidelines governing the conduct of CBSE sports competitions;
- (b) whether recognised National Sports Federations (NSFs), State Sports Associations or District Sports Associations are required to provide technical assistance, including officials and referees, for such competitions and if so, the details thereof;
- (c) the budgetary allocation and financial assistance provided to organising schools for conducting CBSE sports competitions during the last three years, year-wise;
- (d) the norms for utilisation and audit of such funds; and
- (e) the mechanism in place to ensure fair conduct, adherence to sports rules and grievance redressal during CBSE sports competitions?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)

(a): CBSE Games are governed by the comprehensive *CBSE Games (Guidelines)* (available on the CBSE sports portal) and the annual circulars (e.g., Circular No. Acad-19/2026). Key provisions include:

- i. **Structure:** Events are held at Cluster level (broadly State-based; higher-participation games such as Athletics, Basketball, Football (Boys), Kabaddi, Kho-Kho, Table Tennis, Volleyball), Zonal level (for lower-participation games such as Archery, Badminton, Boxing, Chess, Football (Girls), Handball, Hockey, Judo, Shooting, Skating, Swimming, Taekwondo, Tennis, Yogasana), and National level. Certain games (Aerobics, Gymnastics, and Rope Skipping) are held directly at National level.
- ii. **Age criteria:** Calculated as on 31 December of the year of the event (e.g., for 2026-27: Under-11 born on/after 01.01.2016; Under-14 on/after 01.01.2013; Under-17 on/after 01.01.2010; Under-19 on/after 01.01.2008).
- iii. **Eligibility and participation:** Online registration of students (UID-based), application to participate, and confirmation to the organising school. The winners of Cluster/Zonal level competitions qualify for Nationals. Foreign schools compete under Foreign Zone(s) and qualify directly to Nationals.
- iv. **Organising schools:** Selected via online applications, Regional Sports Committee recommendations, and finalisation by the National Sports Committee. Schools must have adequate infrastructure (preferably as per SAI specifications) and upload supporting videos.

- v. **Other rules:** Cover eligibility documents, disqualification, safety measures, accommodation/meals (participants typically pay a prescribed daily charge), certificates (online generation); medals provided by CBSE, and sport-specific rules (generally aligned with recognised federations/SGFI where applicable). In case of clash/ambiguity, the latest circular prevails.

(b): As per the CBSE Games (Guidelines), the organising school is responsible for hiring technically qualified and experienced umpires/referees/game officials from the District/State Sports Associations/Federations of the concerned game to ensure fair play.

(c): CBSE provides a fixed Sports Grant to organising schools (not a variable year-wise budgetary allocation published separately for this purpose). As per the current Guidelines and Circulars (consistent across recent years, including 2023–24, 2024–25 and 2025–26 provisions):

- Cluster/Zonal level: ₹2,00,000
- National level: ₹3,00,000
- Athletics and Swimming: ₹4, 00,000 (Cluster/Zonal) and ₹5, 00,000 (National).

Year	Total Grant allotted to schools in ₹
2023–24	6,32,00,000
2024-25	12,13,00,000
2025-26	9,00,00,000

(d): The grant is to be utilised for the approved heads (payment to referees/ technical officials/ observers, ground maintenance, sports equipments, tentage, videography, miscellaneous, etc.).

Organising schools must submit expenditure details in the prescribed Proforma along with a Utilisation Certificate certifying that the grant has been fully utilised for the sanctioned purpose. The proforma includes a detailed Statement of Income & Expenditure (covering accommodation, equipment, first-aid, tentage, referees/officials, ceremonies, photography, TA/DA to Observer, transport, etc.). The organising schools is required to get the proforma and accounts audited by a Chartered Accountant before uploading on CBSE Integrated Payment System (IPS) portal.

CBSE gets these proformas and accounts audited by internal as well as external audit teams.

(e): **Fair conduct and adherence to rules:** Technically qualified officials from the concerned District/State Sports Associations/Federations are hired by the organizing schools to ensure fair play.

Grievance/Protest mechanism: Any protest must be submitted in writing to the Organising Secretary within 30 minutes of the declaration of the result, accompanied by a fee of ₹1,000. It is considered by the Jury of Appeal. Parties are heard. If the protest is upheld, the fee is refunded; otherwise, it is forfeited. The Jury's decision is final and binding and is reported (with full facts) to the CBSE Sports Cell.

All stakeholders are directed to follow the *Rules of Sports & Games*, and *CBSE Games (Guidelines)* available on the CBSE sports portal. Queries may be addressed to the CBSE Sports Cell (e.g., via the contact details given in the circulars).
